

**Central Administrative Tribunal
Principal Bench**

OA No.2338/2014

New Delhi this the 19th day of October, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Chander Veer Singh,
S/o Lal Singh,
Age-52 years,
T.S. Safair Karamchari,
Archaeological Survey of India,
Red Fort, Delhi Circle,
New Delhi-1

- Applicant

(None)

V E R S U S

1. Union of India,
Through its Secretary,
Dept. of Culture,
Ministry of Human Resources
& Development, Shastri Bhawan,
New Delhi-110 001
2. Director (Administration)
Archaeological Survey of India
At Janpath, New Delhi
3. The Superintending Archaeologist,
Delhi Circle, Safdarjung Tomb,
New Delhi

- Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

ORDER (Oral)

Justice M.S. Sullar Member (J):

As is evident from the record that the applicant has initially instituted this Original Application (OA) as back as on 14.07.2014 in this Tribunal. Thereafter, the case was

repeatedly adjourned on one pretext or the other attributable to the applicant.

2. Ultimately, the OA was adjourned for today for arguments. Today, again, nobody is appearing on behalf of the applicant, despite repeated calls, to argue this old OA, so we have no option, but to dismiss the same in default.

4. Therefore, the OA is hereby dismissed in default on account of non-prosecution. No costs.

(Dr. B.K. Sinha)
Member (A)

(Justice M.S. Sullar)
Member (J)

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